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T.P.(Crl.) No. 189-193 OF 2001

ITEM No.23

Court No. 0

SECTION XVIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition.(Crl.) No. 189-193/2001

M/S.LABH CONSTRUCTION&INDUSTRIES LTD&ORS

Petitioner (s)

VERSUS

BANK OF RAJASTHAN LTD.

Respondent (s)

(With Appln(s). for stay)

Date : 05/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s)

Mr. E.C. Agrawala,Adv.

For Respondent (s)

Mr. Gopal Jain,adv.
Mr. R.N.Karanjawala,adv.
Ms. Avantika Keswani,adv.
Mrs Manik Karanjawala,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

List alongwith TP(Crl.)Nos.329-347/2002.

.SP1

(Suman Wadhwa)
Court Master

(S.Malkani)
Court Master